

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.12.2021

ORDER NO. 163 of 2021

Hon'ble President is pleased to partially modify the roster order no. 119 of 2021 for **CESTAT, New Delhi** on **08.12.2021 afternoon** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 08.12.2021 Afternoon	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	C/445/2009 (DB) Sh. Dinesh Sharma, Prop. vs. CC (Preventive); C/453 to 463/2009 Sh. Davinder Singh Dawar & ors. vs. CC, New Delhi (Import & General) and C/469-470/2009 (DB) Smriti Enterprises & G. H. Creation vs. CC, New Delhi (Import & General)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar)
Registrar

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Assistant Registrar